

No.CJR-1/2018

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 28th MARCH, 2018.**

INTIMATION

Pursuant to the High Court Notification No.CJR-1/2018 dated 01.02.2018 inviting applications for the posts of Civil Judges under the Karnataka Judicial Services [Recruitment] Rules, 2004 and Amendment Rules, 2011, 2015 and 2016, the eligibility list of applicants as per Annexure – A and In-eligible list of applicants as per Annexure-B, vide Intimation dated 15/03/2018 has been web-hosted, and the following candidate is included in the In-Eligible List, with reason Fee not paid.

Subsequently, it is noticed that due to technical error with regard to Bank Authorities, the fee paid by the said candidate in time was not credited to the account of High Court of Karnataka, and now the same has been credited to the High Court Account. Hence, the said candidate is Eligible to take Preliminary Examination Scheduled to be held on 21.04.2018 between 2.30 P.M. to 4.30 P.M.,

The application No of the Candidate:

1. HCK1813CJR004125

By Order,

Sd/-
(ASHOK G. NIJAGANNAVAR)
SECRETARY
CIVIL JUDGES RECRUITMENT COMMITTEE,
HIGH COURT OF KARNATAKA,